

Rehabilitation of Displaced persons around Visakhapatnam Steel Plant

4617. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of STEEL AND MINES be pleased to state:

(a) how many families had been left without being rehabilitated properly after they had been made to vacate the actual site which had been acquired for the Visakhapatnam Steel Plant; and

(b) what kind of approach Government propose to follow while acquiring the required land for Visakhapatnam Steel Plant?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The State Government are responsible for the acquisition of lands as well as the rehabilitation of displaced persons. It has been ascertained by the Project Management from the local Land Acquisition Authorities that no families have been left without being rehabilitated properly after they were made to vacate the actual site acquired for the Visakhapatnam Steel Plant.

(b) The policy of the State Government is to provide well-developed plots of 107 Sq. yard to each family and cash compensation of an amount of Rs. 800/- per family in addition to the compensation amount paid for the acquired land. For its part, the Visakhapatnam Steel Project Management is making efforts to provide employment to at least one able-bodied member from each of the displaced families in the steel plant works.

Transfer of Officers Working in Bank of India

4618. SHRI NITYANANDA MISRA: Will the Minister of FINANCE be pleased to state:

(a) the number and names of officers working in Bank of India, Delhi region who were transferred at least twice during the last two years from one branch to another or out of Delhi; and

(b) the reasons for such transfers?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). The required information is given in the statement enclosed.

Statement

'A' Officers transferred within Delhi region at least twice during the last two years

Sl. No.	Name of the Officer	Places of Transfers		Reasons of Transfer
		From	To	
1	Shri V. S. Chopra	Janpath Branch	Alwar Branch	On appointment as Manager
		Alwar Branch	Ind. Area Kota Branch	Do.

'B' Officers posted within in Delhi to two or more Branches/Offices during the last two years
(N.B. Postings within Delhi are not considered as transfers)

Sl. No.	Name of the Officer	Places of Posting		Reasons for Postings
		From	To	
1	Shri S. N. Sood	Okhla Ind. Estate Branch Janpath Branch	Janpath Branch Mayapuri Ind. Area Branch	In exigencies of service. On appointment as Manager, CBC
2	Shri M. K. Jain	Asaf Ali Road Branch Hamdard Dawa-khana Branch	Hamdard Dawa-khana Branch Chandni Chowk Branch	In exigencies of service. Do.
3	Shri R. L. Goel	Shahdara Branch Parliament Street Branch	Parliament Street Branch Chandni Chowk Branch	In exigencies of service. Do.
4	Shri O. T. Bora	Asaf Ali Road Branch Panchsheel Branch	Panchsheel Branch Bank Street Branch	On appointment as Manager. Do.
5	Shri S. N. Zaveri	Regional Office Parliament Street Branch	Parliament Street Branch Malai Mandir Branch	On appointment as Accountant. On appointment as Manager.
6	Shri R. K. Mittal	Asaf Ali Road Branch Bahadur Shah Zaffar M. Br.	Bahadur Shah Zaffar Marg Branch Ansari Road Branch	On appointment as Manager. Do.
7	Shri S. B. Gandhi	Shahdara Branch Chandni Chowk Branch	Chandni Chowk Branch Connaught Circus Branch	In exigencies of service. Do.
8	Shri M. G. Shah	Okhla Ind. Estate Branch Bahadur Shah Z.M. Branch	Bhadur Shah Zaffar Marg Br. Connaught Circus Branch	In exigencies of service. Do.
9	Shri K. S. Gill	Shahdara Branch Regional Office	Regional Office Ind. Area Kota Branch	At his instance in exigencies of service.

माउण्ड आबू के विकास एवं सौन्दर्यीकरण की योजनाएं

4619. श्री विरशराम फुलवारिया :
क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने माउण्ड आबू (राजस्थान) के जो कि पर्यटकों का विशेष आकर्षण स्थल है, विकास एवं सौन्दर्यीकरण की कोई योजना तैयार की है;

(ख) क्या भारतीय पर्यटन विकास निगम ने वहां देशी तथा विदेशी पर्यटकों के लिए आवास सुविधाओं की व्यवस्था हेतु किसी बड़े होटल के निर्माण की कोई योजना बनायी है, यदि हां, तो इस योजना का कार्य कब तक पूरा हो जाने की सम्भावना है; और

(ग) यदि सरकार के पास ऐसी कोई योजना विचाराधीन नहीं है तो क्या कारण है कि सरकार के पास एक ऐसे पर्यटक स्थल के समुचित विकास की कोई योजना नहीं है जहां